

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI

Dated: 24.04.2019

IT IS NOTIFIED THAT UNDERMENTIONED CASES WHICH COULD NOT BE TAKEN-UP ON 24.04.2019 WILL NOW BE LISTED ON THE DATES AS MENTIONED AGAINST EACH

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES	NEXT DATE OF HEARING
1.	Original Application No. 89/2018 (WZ)	Sonia Raj Sood Vs. Union of India & Ors.	Ms. Sonia Raj Sood, Adv. in person	17.07.2019
2.	Original Application No. 101/2014 (WZ) (M.A. No. 168/2014)	Vinod Mohanlal Jain & Anr. Vs. M/s. Nish Developers Pvt. Ltd.	Mr. Makarand Rodge, Adv. for Applicant	15.05.2019
3.	Original Application No. 15/2015 (WZ) (M.A. No. 11/2018)	SindhudurgJilla Shramajivi Rapan Machchimar Sangh & Ors. Vs. Govt. of Maharashtra & Ors.	Mr. Asim Sarode, Adv. for Applicant Ms. Supriya Dangare, Adv. for R-5	22.05.2019
4.	Original Application No. 18/2015 (WZ) (M.A. No. 06/2019)	Sunil Kemble Vs. Union of India & Ors.	Mr. Sunil Kemble, Applicant in person Mr. M. M. Mahajan, Adv. for R-1 Ms. Supriya Dangare, Adv. for R-3 Mr. D. M. Gupta, Adv. for R-5 Mr. M. J. Pawar, Adv.	08.05.2019
5.	Original Application No. 20/2015 (WZ)	Vasant Vatkar Vs. Union of India & Ors.	Mr. Partha Pati, Adv. for Applicant	29.05.2019

COURT MASTER